

1,12,561 villages in Uttar Pradesh, 47,525 villages constituting 42.2 per cent have been electrified upto the end of March, 1982, thereby leaving a balance of 65,036 villages yet to be electrified.

(b) Rural Electrification Schemes are formulated and implemented by the State Electricity Boards. The Sixth Five Year Plan (1980-85) envisages electrification of over 33,000 additional villages in Uttar Pradesh. Against this 8,900 villages have been electrified during 1980-81 and 1981-82. The perspective Plan of the State provides for electrification of all the villages latest by 1994-95.

Transportation of coal through slurry pipelines

279. SHRI VITHTHALBHAI MOTILRAM PATEL: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that Government of Gujarat has sent a proposal to the Central Government for the transportation of Coal through slurry pipelines; and

(b) if so, what is the reaction of the Central Government on the proposal of Gujarat Government?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) and (b) The information is being collected and would be laid on the Table of the House.

Power Supply to Gujarat

280. SHRI VITHTHALBHAI MOTILRAM PATEL: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the Government of Gujarat has requested the Central Government for the allocation of 50 per cent power from Waidhan and Punch Super Thermal Power Stations for Gujarat; and

(b) if so, what decision the Central Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) Power is generally allocated from the large pit head super thermal stations being set up in the Central sector among the States of the region taking into account Central plan assistance and energy consumption during the last five years with some extra weightage being given to the home State in which the power station is located and the Chief Minister of Gujarat has been informed accordingly.

Power Projects of Gujarat Pending clearance

281. SHRI VITHTHALBHAI MOTILRAM PATEL: Will the Minister of ENERGY be pleased to state:

(a) whether it is fact that many power projects proposed by the Gujarat Government or Gujarat Electricity Board are pending with the Central Government for clearance; and

(b) if so, what is the number of projects and what are the reasons for delay in clearing these power projects?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b) Proposals for seven power projects have been submitted by the State Governments for clearance. One of these schemes, namely, Gandhinagar Extension (Unit III) (1x210 MW) has since been accorded techno-economic clearance by the Central Electricity Authority and is awaiting investment approval of the Planning Commission. There are some unresolved issues relating to the remaining proposals like linkage of coal, water availability, disposal of ash, environmental clearance etc. which have to be sorted out before techno-economic clearance is given by the Central Electricity Authority. Thereafter, these